

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. MA 4090/2019 MA 230/2020 IA 5099/2023
In C.P. (IB) 292(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024

NAME OF THE PARTIES: - City Scaffoldings/City Scaff and
Timbers) ...Applicant
V/s
Jitendra Palande
IN THE MATTER OF
Rajendra Bandal
V/s
Forever Entertainment Pvt Ltd

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

MA.No.4090/2019: - Adv. Vidit Divya Kumat appeared for the Applicant. Adv. Pawan Kulkarni, Adv. Darshit Dave appeared for the liquidator. It has been pointed out that despite direction issued vide order dated 29.02.2024 passed by this Bench, the inspection of the premises has not been done by the Liquidator. It was directed that the applicant would visit the premises on 05.03.2024 in the presence of the Liquidator and the proceedings can also be recorded by videography. The Counsel for the Liquidator has stated that since the order was not uploaded, he could not be complied with. Under the circumstance more chance is given to strictly comply with the order dated 29.02.2024. List this matter for further hearing on **06.06.2024**.

IA.No.230/2020, IA.No.5099/2023: - Adv. Pawan Kulkarni, Adv. Darshit Dave appeared for the Liquidator in IA.No.5099/2023. List this matter for further hearing on **06.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)